

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

Company Appeal (AT) (Ins) No. 1231 of 2019

IN THE MATTER OF:

Anand Sonbhadra R.P. Shubhkamna

Buildtech Pvt. Ltd.

...Appellant

Versus

Arham Escon Pvt. Ltd.

...Respondent

Present: -

**For Appellant: Mr. Abhishek Anand, Mr. Viren Sharma and Mr. Prateek
Kushwahd, Advocates.**

**For Respondent: Mr. Arun Kathpalia, Sr. Advocate with Mr. Rakesh Sinha,
Md. Gulam Akbar, Mr. Jeemon Raju K, Mr. Avinash Singh,
Advocates for R-1.**

Mr. U.N. Singh, Advocate for R-2

ORDER
(Virtual Mode)

09.04.2021 Due to paucity of time, the matter is adjourned.

Let the matter be fixed 'For Hearing' on **26th April, 2021** at top of the list.

Interim order to continue.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Kam.